



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

It is for information to all concerned that on 24-08-2022 i.e. Wednesday:

1. The Single Bench of Hon'ble Mr. Justice A. Borthakur will not sit.
2. Matters listed before the Single Bench of Hon'ble Mr. Justice A. Borthakur in the Daily and supplementary cause lists will be taken up by Hon'ble Mr. Justice A.D. Choudhury, except item nos. 23, 27, 30, 31, 40, 49, 51 and 53, which are deferred and will be notified later on.
3. The matters listed before the Single Bench of Honourable Mr. Justice A.D. Choudhury are deferred (except item nos. 52 to 56) and will be notified later on. Any Urgent matter relating to the said bench, mention may be made before Hon'ble Mrs. Justice M.Nandi.

BY ORDER

Dated, Guwahati, the 23rd Day of August, 2022.